

that there has been a heavy increase in the number of incidents of child prostitution in the country;

(b) if so, the reasons therefor;

(c) whether a special team has been constituted recently to conduct indepth study of the said problem and to suggest about an action plan; and

(d) if so, the details of the action plan recommended by the said team so far to check the child prostitution?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b). No, Sir. There are no reliable statistics available about the number of child prostitutes.

(c) and (d). The Government of India set up a Central Advisory Committee on Child Prostitution in March, 1994 which has submitted its report in May, 1994. The report contains recommendations in the area of enforcement of the law, removal of child prostitutes from redlight areas, institutionalised care of such rescued child prostitutes, counselling and vocational training for rehabilitation purpose and the setting up of an effective machinery for the implementation of the recommendations of the report. It has also recommended drawing up a plan for imparting appropriate orientation and sensitization training for such policy officers as well as other custodial officers who would be dealing with the problem of child prostitution.

[English]

#### Use of IAF Installations for Civil Flights

2946. SHRI ISWAR PRASANNA HAZARIKA : Will the Minister of DEFENCE be pleased to state :

(a) whether Indian Air Force installations in certain places are being used for operation of civil flights;

(b) if so, the names of such airports with periods upto which such use is being made;

(c) whether passengers are subjected to inconvenience in such airports because of security and other administrative controls enforced by the IAF authorities; and

(d) if so, the remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) Yes, Sir. Details of the airfields being used for operating civil flights are given in the enclosed statement.

(c) and (d). The passenger handling is done at the civil terminals, which are under the administrative control of Airports Authority of India. No incidence has come to the notice of Ministry of Defence/Indian Air Force where passengers were subjected to inconvenience at these airfields.

#### STATEMENT

1. Agra
2. Bagdogra
3. Bhub
4. Chandigarh
5. Chabua
6. Gwalior
7. Jammu
8. Jamnagar
9. Jodhpur
10. Jorhat
11. Kanpur
12. Leh
13. Pune
14. Silchar
15. Srinagar
16. Tezpur

[Translation]

#### Development of Waterways

2947. SHRI NITISH KUMAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "Russian rivers carry tide of investment" appearing in the 'Observer dated' July 13, 1996;

(b) if so, the details thereof;

(c) whether Government propose to develop rivers in the country on the lines of Russia; and

(d) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). Yes, Sir. The information relating to development of Inland Water Transport in Russia and other countries like USA and Netherlands is being used as inputs for formulation of IWT development strategy and programmes in India.

[English]

#### Four Laning of National Highway No. 8.

2948. SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA :

SHRI CHHITUBHAI GAMIT :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to develop the present National Highway No. 8 between Ahmedabad and Bombay into four lane road;